

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2540

ANSWERED ON:10.12.2012

NATIONAL HIGHWAYS ACCIDENT RELIEF SERVICE SCHEME

Mahajan Smt. Sumitra;Rane Dr. Nilesh Narayan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government provides ambulances and cranes to States/Union Territories (UTs) /Non-Governmental Organisations (NGOs) for relief and rescue measures on National Highways under 'National Highways Accident Relief Service Scheme';
- (b) if so, the details of proposals received in this regard along with the ambulances and cranes provided to States/ UTs/NGOs during the last three years and the current year, State-wise;
- (c) whether the Government has received any complaints with regard to misuse of these vehicles and if so, the details thereof along with the action taken thereon;
- (d) the details of NGOs identified for relief services in the country along with the funds provided to them during the period; and
- (e) the details of survey/audit, if any, conducted by the Government for optimal utilisation of above vehicles along with the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (b) Yes Madam. The State-wise details of the proposals received from various State Governments during the last three years are at Annexure I. Ministry of Road Transport and Highways, has provided 136 cranes to States/UTs and 70 advance Life Support Ambulances to trauma care centers identified under the Ministry of Health and Family Welfare's Scheme 'establishment of an integrated network of Trauma Centers' during the last three years. The state-wise details are at Annexure II.

(c) No Madam.

(d) to (e) As per the provisions of NHARSS annual performance report of the equipment is required to be submitted through the Transport Commissioner/Secretary of the concerned State to the Ministry. Besides, the Ministry has also convened meetings with Police Departments/Transport Departments of States/UTs and NGOs in May 2012 and June 2012 to assess existing arrangements for providing of emergency medical services to road accident victims in each State including deployment of ambulances, cranes and their optimal use. Some States/UTs have provided the information in respect of deployment and utilization of cranes/ ambulance in their states. However some states like Andhra Pradesh , Sikkim etc. are yet to provide the requisite information. Funds are not provided to the NGOs and States under the National Accident Relief Service Scheme (NHARSS).